Procurement of Paddy in Odisha

4060. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the procurement of paddy in Odisha during the last five years by FCI and State agencies separately;
- (b) the amount of storage space available with FCI and other Central and State agencies separately in the State, as on 31 December, 2011 and the space occupied by wheat out of such storage space; and
- (c) the steps being taken by Government to augment the storage space to take care of the procured paddy?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS): (a) Details of the paddy procurement in Odisha during the last five years by Food Corporation of India and State agencies is given in Statement (See below).

- (b) On 31.12.2011, a total storage capacity of 9.62 lakh tonnes was available in Odisha. Out of this, 5.98 lakh tonnes was available with Food Corporation of India (FCI) and 3.64 lakh tonnes was available with State agencies. On 31.12.2011, against the total storage capacity of 9.62 lakh tonnes 1.21 lakh tonnes of wheat stocks were available in Odisha.
- (c) To increase the covered storage capacity for central pool stocks of foodgrains, the Government has launched the Private Entrepreneur Guarantee (PEG) scheme. A capacity of about 151 lakh tonnes is to be created in 19 States under the scheme through private entrepreneurs and Central and State Warehousing Corporations. Under the PEG scheme, a capacity of 3 lakh tonnes has been sanctioned for Odisha to augment the storage capacity in the State.

Statement

Procurement of Paddy during last five years in Odisha State by FCI and State Govt. Agencies

(Fig. in MTS)

	Levy Rice			Paddy		
RMS	FCI	State Govt./ Agencies	Total	FCI	State Govt./ Agencies	Total
1	2	3	4	5	6	7
2007-08	49846		49846	773113	2669800	3442913
2008-09	102422	=1	102422	91442	3936765	4028207

Written Answers to			[14 May, 2012]		Unstarred Questions	
1	2	3	4	5	6	7
2009-10	35267	- 0	35267	179351	3419442	3598793
2010-11	43915	æï	43915	9535	3604744	3614279
2011-12*	17635	-1	17635	7649	3123901	3131550

^{* (}Position as on 9.5.2012).

Losses due to transit and storage

4061. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that some losses/damages of foodgrains including transit and storage losses occur during operational activities in Food Corporation of India (FCI);
 - (b) if so, the details thereof; and
- (c) the steps being taken or proposed to be taken to plug the losses/damages of foodgrains?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS): (a) to (c) Some losses/damages of foodgrains including transit and storage losses occur during operational activities in Food Corporation of India (FCI). Losses/damages of foodgrains may occur in FCI due to various reasons such as, driage of moisture, long storage, insect— pest infestation, rat & bird trouble, multiple handling & use of hooks by labourers, weak texture/bursting of gunnies, negligence on the part of officials, theft, spillage and rains/floods etc. In case of negligence of officials, action is taken against them invariably.

A statement on Region-wise quantity of foodgrains accrued as damaged/non-issuable in FCI during the last three years is given Statement-I (See below).

The details of Storage and Transit Losses (Wheat + Rice) occurred in FCI due to various reasons in the last three years are given in Statement-II (See below).

The storage losses in foodgrains are losses during storage due to loss of moisture, spillage, pest infestation, theft, birds or rodent problems etc., whereas